

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6131
ANSWERED ON:05.05.2000
CASES REFERRED TO DEBT RECOVERY TRIBUNALS
PRIYA RANJAN DASMUNSI

Will the Minister of FINANCE be pleased to state:

(a) the number of big business houses against whom the outstanding loan of banks and Financial institutions is more than 100 crore:
and

(b) the number of cases out of those referred to Debt Recovery Tribunals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH):

(a) The data reporting system of Reserve Bank of India (RBI) does not generate the information in the manner asked for. The total amount involved in public sector banks NPAs exceeding Rs. 100 crores as on 31.3.1999 is Rs. 1401.56 crores.

(b) Since information in the manner asked for in Part (a) of the question is not available, it is not possible to furnish the information. However, the total number of cases referred by public sector banks to DRTs as on 31.3.99 and the amount involved therein are follows:

No.of accounts	Amount
21781	17920.95 crores